

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

SPECIAL PRINCIPAL BENCH

Item No.4

(IB)-1683/ND/2018

CA No.457/2019

In the matter of :

Crayon Software Experts India (P) Ltd

Vs.

Vas Data Services (P) Ltd

.. APPLICANT / PETITIONER

.RESPONDENT

Order under Section 9 of IBC, 2016

Order delivered on 16.7.2019

Coram :

CHIEF JUSTICE (RETD.) M.M. KUMAR

HON'BLE PRESIDENT

MS. DEEPA KRISHAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT :

For the Petitioner/Op. Creditor :-

For the Respondent/Corporate Debtor :-

For the Intervener :

ORDER

None is present in support of the Application. In the interest of justice,
the hearing is deferred to 24.7.2019.

-Sd-

(M.M. KUMAR)

PRESIDENT

Sd/-

(DEEPA KRISHAN)

MEMBER (TECHNICAL)

Surjit